

**Landless Labour**

\*99. SHRI LOBO PRABHU : Will the Minister of LABOUR AND REHABILITATION be pleased to refer to the reply given to Unstarred Question No. 9715 on the 14th May, 1970 and state :

(a) to whom the subject of landless labour and self-employed workers is assigned and what is the strength of the staff employed and what percentage it is of the total staff;

(b) what measures the Ministry have taken in 1969 in favour of landless labour and self-employed workers when the last Sample Survey was made of their conditions of employment; and

(c) what is the experience so far gained of the Pilot Employment Guarantee Scheme in Maharashtra and when this experience will be considered sufficient to generalise the scheme of Standing offer of Employment, mentioned in the Draft Fourth Five Year Plan ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI D. SANJIVAYYA) : (a) and (b). Subjects "welfare of labour—industrial commercial and agriculture conditions in labour etc." have been assigned to the Department of Labour and Employment; Schemes received from States and Union Territories for the settlement of landless agricultural labourers have been assigned to the Department of Agriculture.

In the Department of Labour and Employment, there is an Assistant Director exclusively incharge of the subject relating to agricultural labour.

The Labour Bureau, Simla, has conducted intensive type studies on rural labour during 1967-68 and 1968-69 in three villages in each of the 20 regions in the country as a whole. Final reports in respect of six regions are expected shortly.

(c) The Pilot Scheme of the Maharashtra Government has been sanctioned only recently and evaluation has not been undertaken so far. The extension of such a scheme can be considered only after an

experience is gained on the basis of results to of such pilot experiment over a wide area

**Workers' Participation in share-holding and Management of Public undertakings**

\*100. SHRI DEVINDAR SINGH GARCHA :  
SHRI MADHU LIMAYE :  
SHRI RAM GOPAL SHALWALE :  
SHRI ONKAR LAL BERWA :  
SHRI OM PRAKASH TYAGI :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether there is a scheme under consideration of Government for workers share-holding in appropriate Public Sector Undertakings, apart from associating them with the management;

(b) if so, the details thereof;

(c) by what time it is likely to be introduced;

(d) the names of Undertaking in which this scheme will be introduced;

(e) whether employees representatives will be nominated on the Board of Directors of these Public Sector companies;

(f) whether it will be extended to Private Sector also as has been done in West Germany; and

(g) if not, the reasons therefor ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI D. SANJIVAYYA) : (a) Yes.

(b) to (g). The details of the Scheme are being worked out.

**Alleged Political Considerations in Distribution of Advertisements to Newspapers**

\*101. SHRI YOGENDRA SHARMA :  
SHRI BRIJ BHUSHAN LAL :  
SHRI JAGANNATH RAO JOSHI :  
SHRI SHARDA NAND :  
SHRI DHIRESWAR KALITA :

Will the Minister of INFORMATION